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**NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/01/2017 AT 10.30 AM**


**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

**APPLICATION NUMBER :  
PETITION NUMBER : TCP/97/2016  
NAME OF THE PETITIONER(S) : D.V. Rao  
NAME OF THE RESPONDENT(S) : Kandhari Fruitpack Pvt. Ltd. & another  
UNDER SECTION : 397/398 of CA&956**

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
	AASHISH JAIN LUNZA	COUNSEL FOR 2 <sup>nd</sup> RESPONDENT	

**ORDER**

Counsel for petitioner called but absent. Shri Aashish Jain Lunza, counsel for R2 present and stated that he informed R1 about the next date of hearing. He further stated that arbitration proceedings are going on. In view of the representation, we are inclined to grant one more opportunity for the presence of both the parties and their counsels. Put up on **28.02.2017 at 10.30 A.M.**

  
**(Ch. Md. Sharief Tariq)  
Member (Judicial)**

  
**(K. Anantha Padmanabha Swamy)  
Member (Judicial)**